

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 94 OF 2018 &
IA NO. 984 OF 2017**

Dated: 22nd November, 2018

In the matter of:

Photon Suryakiran Pvt Ltd.

Vs.

**Gulbarga Electricity Supply Company Ltd &
Anr.**

...Appellant(s)

...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **9-1-2019**.

Court Master/PPS

tpd